

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 26.02.2021**

**NOTICE**

Take notice that the following matters listed on 02.03.2021 in the Court-II will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 146 of 2020 <b>Part Heard</b>	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.  <b>With</b>	Saurabh Kalia	Gautam Swarup Gunjan Jindal-R1 WF Moses R. Venkata Vardhan Kartikeya Asthana- R3
2.	Comp. App. (AT) (Ins) No. 1121 of 2020 <b>Part Heard</b>	P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gunjan Jindal Gautam Swaroop-R1 Kartikeya Jaiswal Anirudh Wadhwa Aparajito Sen Kartikeya Asthana-R3

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By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar